

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/45(KB)2024  
IA(I.B.C)/1246(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | TATA CAPITAL FINANCIAL SERVICES LIMITED<br>VS<br>HARISH KUMAR AGARWAL |
| UNDER SECTION    | SECTION 95(1)   |

**Appearance via video conference/physically**

For Tata Capital Ltd.

Mr. Avishek Guha, Adv.

Ms. Arunika Dutta, Adv.

Mr. S. Bose, Adv.

Mr. Kaustav De Sarkar, Adv.

For the Personal Guarantor

Ms. Meenakshi Manot, Adv.

Ms. Simran More, Adv.

Mr. Mainak Bose, Adv.

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **05.08.2024**.

**Satyajit Roy  
(Court Officer)**